# आपको कथनी और करनी में फर्क है और पत्रकारों की स्वतंत्रता की बात आप करते हैं ....(स्थवधान)....

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): Mr. Chairman, Sir, may I assure the House that the interests of the working class will be protected? {Interruptions}

# डा॰ रह्माकर पाण्डेय: प्रधान मंत्री जी से जानना चाहता हूं कि इल-लीगल घोषित किया है या नहीं लाक-आऊट को? ....(व्यवधान)....

SHRI VISHWANATH **PRATAP** SINGH: Let me complete the sentence. (Interruptions) Otherwise, the Question Hour will end. (Interruptions) Let me complete my answer. {Interruptions} Sir, the Government is committed to the implementation of the Bachawat Award. The legality of the lock-out will be examined expeditiously. {Interruptions}

SHRI GURUDAS DAS GUPTA: This is the new Government. {Interruptions} Your Government never did like this. (Interruptions) Sir, I congratulate the Prime Minister. {Interruptions}

SHRI DIPEN GHOSH: Sir, while congratulating the Prime Minister on this outright declaration, I would like to know whether ....

HANSRAJ BHARDWAJ. SHRI What is the declaration?

SHRI DIPEN GHOSH: I would like to know, how many times, during the Congress regime, the employers had declared lock-outs in their establishments and how many times this Bhardwaj and others had declared them illegal.

#### 12.00 Noon

SHRI DIPEN GHOSH: Shri Bhardwai was the Law Minister. Shri Shiv Shanker was the Law Minister. How many lockouts were declared illegal during your period?

MR. CHAIRMAN: Question Hour is over.

### WRITTEN ANSWERS TO **OUESTIONS**

Written Answers

to Questions

Awarding of the Shajahanpur Fertiliser Project to a Ludhiana-based Company

- \*81. SHRI KRISHNA KUMAR BIR-LA: Will the Minister of AGRICUL-TURE be pleased to State:
- (a) whether it is a fact that a Ludhiana-based company has recently been awarded the Shahjahanpur Fertiliser Project despits the fact that the company has neither any experience in this sphere nor has the finance for its operations; and
- (b) if so, what are the details thereof stating the considerations which weighed with Government to award the project to the company ignoring the claim of the well-established public sector unit KRIBHCO?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICUL-TURE (SHRI DEVI LAL): (a) A letter of Intent for the Shahjahanpur Fertiliser Project was issued to M/s Oswal Agro Mills Ltd. and was subsequently transferred to its group company M/s Bindal Agro Chem. Ltd.

(b) This company was given preference over KRIBHCO, a cooperative sector unit, in the hope that funds available in the Cooperative Sector would be utilised for alternative projects. Besides, due to its higher debt equity ratio there would

# पंजाब कृषि विश्वविद्यालय द्वारा प्रशिक्षण केन्द्र की स्थापना किया जाना

\*84. सरदार जगजीत सिंह अरोडाः श्री राम जेठमलानीः

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पंजाब कृषि विश्वविद्यालय के शिक्षा-प्रसार निदेशक द्वारा कृषि-उत्पादन में बृद्धि करने के तरीकों से संबंधित सघन प्रशिक्षण प्रदान करने के लिए एक केन्द्र की स्थापना की गई है:
  - (ख) यदि हां, तो उसका ख्यौरा क्या है;
- (ग) क्या सरकार देश के अन्य भागों में ऐसे be a saving in subsidy.